

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 1642
TO BE ANSWERED ON 11TH FEBRUARY, 2022

ENCROACHMENT ON DEFENCE LAND

1642. SHRI THIRUNAVUKKARASAR SU:
SHRI NAMA NAGESWARA RAO:
SHRI RAVNEET SINGH BITTU:
ADV. ADOOR PRAKASH:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the Government has undertaken a survey of defence land in the country including in and around the cantonment areas;
- (b) if so, the details of the findings thereof along with the follow-up action taken by the Government after the completion of the survey;
- (c) whether the Government has identified encroachment on defence land through the digital survey and if so, the details thereof;
- (d) the details of defence land encroached upon in various States along with the defence land evacuated from encroachment during the last three years, location and State/UT-wise;
- (e) the details of cases of encroachment on defence land pending in various courts; and
- (f) whether the Government proposes to review the management of defence land, if so, the details thereof along with the steps taken by the Government to remove encroachments/constructions from defence land indicating the action taken against the erring officials in this regard, State/UT-wise?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) Yes, Sir. Government has undertaken Survey of defence land in the country including in and around the Cantonment areas. The same has been completed in December 2021.
- (b) & (c): After reconciliation of Survey outcomes, the Survey reports are finalized by Defence Estates Officers. The reports have not yet been received in the Ministry. Certain encroachments have also been identified by the Defence Estates officers during the survey of the defence land which will form part of Survey reports.

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(d) A total of 9355.2588 acres of defence land is under encroachment. The State-wise details are enclosed as Annexure-I. The State-wise details of encroachments removed during the last 03 years are enclosed as Annexure-II.

(e) As reported by DGDE, 367 number of cases relating to encroachment on defence land are pending in various Courts.

(f) Necessary steps have been taken by the Govt for efficient management of defence land as mentioned below:

(i) Modern survey technologies viz. survey through drone and satellite imagery have been adopted to complete survey of defence land.

(ii) Threat matrix for defence land has been prepared and vulnerability of vacant defence land prone to encroachment has been assessed for better vigil of such lands where threat of encroachment is very high.

(iii) Government has sanctioned project and allocated funds for construction of boundary wall/boundary pillars/ fence for protection of vacant defence lands which are prone to encroachment.

(iv) Regular inspection of Defence Lands is carried out by the concerned officers and they are required to submit annual certificates as per rules.

(v) Defence land records have been digitized.

(vi) A Land Management System has been put in place wherein GIS layers of encroachments have been developed for monitoring of progress on removal of encroachments.

(vii) Defence Land Audit has been institutionalized from 2011-12 as a continuing process.

ANNEXURE-I REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1642 FOR ANSWER ON 11.02.2022 REGARDING 'ENCROACHMENT ON DEFENCE LAND'.

Total defence land under encroachment

S.No.	State	Area (in acres)
1	Andhra Pradesh	107.4125
2	A&N	23.9
3	Assam	460.5397
4	Arunachal Pradesh	87.8141
5	Bihar	477.0717
6	Chandigarh	0
7	Chattisgarh	165.768
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	147.451
11	Goa	5.1166
12	Gujarat	274.7971
13	Haryana	504.5661
14	Himachal Pradesh	42.7876
15	J&K	339.7839
16	Jharkhand	304.912
17	Karnataka	131.7923
18	Kerala	2.6739
19	Lakshadweep	0.08
20	Maharashtra	905.1292
21	Madhya Pradesh	1678.9421
22	Manipur	6.1308
23	Meghalaya	11.0855
24	Mizoram	0
25	Nagaland	357.53
26	Odisha	0
27	Pudducherry	0
28	Punjab	239.4823
29	Rajasthan	476.4523
30	Sikkim	0.2903
31	Telangana	60.4318
32	Tamilnadu	92.8137
33	Tripura	1
34	U.P.	1838.2261
35	Uttarakhand	51.7232
36	West Bengal	559.555
Total		9355.2588

ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1642 FOR ANSWER ON 11.02.2022 REGARDING 'ENCROACHMENT ON DEFENCE LAND'.

Total encroachment removed during last 03 years

S.No.	State	Area (in acres)
1	Andhra Pradesh	0.00373
2	A&N	0
3	Assam	0.055
4	Arunachal Pradesh	0
5	Bihar	6.0323
6	Chandigarh	0.0258
7	Chattisgarh	0
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	0
11	Goa	0
12	Gujarat	7.0487
13	Haryana	42.1725
14	Himachal Pradesh	19.8188
15	J&K	0.597
16	Jharkhand	0.02
17	Karnataka	0
18	Kerala	0.018
19	Lakshadweep	
20	Maharashtra	11.6864
21	Madhya Pradesh	55.1035
22	Manipur	0
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	0
26	Odisha	0
27	Pudducherry	0
28	Punjab	43.3637
29	Rajasthan	1.7949
30	Sikkim	0
31	Telangana	0
32	Tamilnadu	53.4858
33	Tripura	0
34	U.P.	381.4073
35	Uttarakhand	5.3928
36	West Bengal	0
Total		628.02623
